

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Nomination of Hon'ble Administrative Judge for different Districts.

ORDER

No: 1049

Dated: 22/11/2018

Consequent upon the transfer of Hon'ble Mr. Justice Alok Aradhe to the Karnataka High Court and on transfer of Hon'ble Mr. Justice Rajesh Bindal, as Judge of the J&K High Court, his Lordship is appointed as Administrative Judge for the following Districts/Tribunals/Fora:

" Jammu, Udhampur & Kulgam Districts, MACT Jammu, Divisional Consumer Forum Jammu, J&K Special Tribunal Jammu, Labour Court and Industrial Tribunal and Sales Tax Tribunal"

By Order.

(Sanjay Dhar)
Registrar General

No: 45351-72/9.S Dated: 22/11/2018

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
5. The Principal District & Sessions Judge, Jammu/Udhampur/Kulgam for information and with the request to circulate the order amongst all the Judicial Officers working under their territorial jurisdiction.
6. Member/Presiding Officer Divisional Consumer Forum, Jammu/J&K Special Tribunal, Jammu/Labour Court and Industrial Tribunal/Sales Tax Tribunal for information.
7. CPC e-Courts, High Court of J&K, Jammu for information and with the request to upload the same on the official website of the High Court.

Registrar General